

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक : प.19(20)न्या. 95 अट

जोधपुर दिनांक : 05-09-2013

आज्ञा

नोटर कानून अधिनियम 1988 का अनुच्छेद 59) की धारा 185(2) के अन्तर्गत कार्य करने हेतु एक माननीय राजस्थान उच्च न्यायालय के न्यायाधीश के अतिरिक्त उनके नाम के सम्मुख उल्लेखित न्यायाधीश नोटर दुर्घटना दावा अधिकरण के रिक्त जगह में नोटरीय अधिकारी के रूप में अग्रिम आदेशों तक एतद्वारा नियुक्त किये जायेंगे -

S.No.	Name of Officer with present post Sarva Shri/Ms.	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
1.	Devendra Prakash Sharma Judge, Jodhpur Court-Cum-Industrial Tribunal, Bikaner	Judge, MACT, Bikaner
2.	Yogendra Kumar Sharma Judge, Spl. Court Commercial Riots Cases, Jodhpur Metropolitan	Judge, MACT No. 2, Jodhpur Metropolitan
3.	Rajendra Singh Judge, MACT No. 2, Kota	Judge, MACT No. 2, Kota
4.	Rekha Shargava ADJ, Rajasmand	Judge, MACT, Rajasmand
5.	Rameshwar Vyas DJ, Sirohi	Judge, MACT, Sirohi

राज्यपाल की आज्ञा से
5/9/13
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित का दृष्टान्त एवं आवश्यक कार्य हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय विधि मंत्री महादय।
2. निजी सचिव, प्रमुख शासन सचिव, विधि विभाग।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के समक्ष पर क्रमांक 11893 दिनांक 27/08/2013 के क्रम में
4. संबंधित अधिकारियों के समक्ष रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. रक्षित पत्रावली।

5/9/13
रप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt./Misc/TP/WA/2013/12369

Date : 06.09.2013

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Devendra Prakash Sharma, Judge, Labour Court-Cum-Industrial Tribunal, Bikaner.**
6. **Shri Yogendra Kumar Purohit, Judge, Spl. Court, Communal Riots Cases, Jaipur Metropolitan.**
7. **Shri Rajendra Singh, Judge, MACT No.1, Kota.**
8. **Shri Rekha Bharagava, ADJ, Rajsamand.**
9. **Shri Rameshwar Vyas, DJ, Sirohi.**
10. **Judge, MACT, Bikaner/ No.2, Jaipur Metropolitan/ No.2, Kota/ Rajsamand/ Sirohi.**
11. The Director, Rajasthan State Judicial Academy, Jodhpur.
12. Concerned District & Sessions Judges/ Concerned Treasury Officers.
13. A.O.J., Classification Section(Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
14. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.


REGISTRAR GENERAL